

Integrated Education for the disabled

3123. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Union Government have been requested by Andhra Pradesh Government to sanction a proposal for Integrated Education for the disabled;

(b) if so, whether Union Government have acceded to the request; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT
(DR. MURLI MANOHAR JOSHI): (a) Yes Sir.

, (b) No Sir.

(c) The proposal of the Government of Andhra Pradesh required certain clarification including the reasons for not spending the grants already released to them under this scheme.

Budget allocation for education scheme

3124. SHRIMATI VANG A GEETHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the budget allocated for education remains unutilised in some States;

(b) if so, the reasons therefor and the details of such States; and

(c) what is the budget allocation for education, under different schemes. State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Under the centrally sponsored schemes administered by the Department, state-wise budget allocations are not made. Grants are, however, released to State Governments keeping in view the proposals received from the concerned State Governments, availability of resources and progress of utilisation of funds released under each scheme.